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O.A.no. 240/03

14.11.03

HON. SHRI S.P. ARYA, MEMBER(A)

Shri Rakesh Yadav for applicant.

*Shri S. Verma for Shri N.K. Agrawal, counsel for respondents.

The applicant has filed this O.A for issue of directions to the respondents for payment of the amount of gratuity and D.C.R.G. and arrears of salary of the suspension period.

Representation of the applicant dated 31.5.2001 is already pending. I find it expedient to direct the respondent No. 3 to take a decision on the representation dated 31.5.2001 within a period of two months by a reasoned order and also to communicate the applicant.

The O.A. is disposed of accordingly. No order as to costs.

240/03
Member(A)

Shakeel/